

NOTIFICATIONS UNDER MERCHANT SHIPPING ACT

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to re-lay on the Table a copy each of the following Rules under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

- (i) The Shipping Development Fund Committee (General) Rules, 1960 published in Notification No. G.S.R. 938 dated the 13th August, 1960. [Placed in Library, See No. LT-2318/61].
- (ii) The shipping Development Fund Committee (General) Amendment Rules, 1960 published in Notification No. G.S.R. 1267 dated the 29th October, 1960. [Placed in Library, See No. LT-2499/61].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Madhya Pradesh) Second Price Control (Fifth Amendment) Order, 1961 published in Notification No. G.S.R. 662 dated the 4th May, 1961.
- (ii) The Rice (Punjab) Second Price Control (Fifth Amendment) Order, 1961, published in Notification No. G.S.R. 663 dated the 4th May, 1961.
- (iii) The Rice (Southern Zone) Movement Control Amendment Order, 1961 published in Notification No. G.S.R. 683 dated the 16th May, 1961.
- (iv) Notification No. G.S.R. 730 dated the 28th May, 1961 rescinding—

- (a) The Maharashtra and Gujarat Roller Flour Mills (Regulation of use of Wheat) Order, 1959.
- (b) The Uttar Pradesh Roller Mills (Regulation of Use of Wheat) Order, 1959.
- (c) The Madhya Pradesh Roller Mills (Regulation of Use of Wheat) Order, 1961.
- (v) The Wheat Roller Flour Mills (Licensing and Control) (Third Amendment) Order, 1961 published in Notification No. G.S.R. 746 dated the 3rd June, 1961.
- (vi) Notification No. G.S.R. 747 dated the 3rd June, 1961 rescinding the Andhra Pradesh Rice (Information, Inspection and Seizure) Order, 1958.
- (vii) The Rice (Punjab) Second Price Control (Sixth Amendment) Order, 1961 published in Notification No. G.S.R. 760 dated the 1st June, 1961.
- (viii) The Rice (Madhya Pradesh) Second Price Control (Sixth Amendment) Order, 1961 published in Notification No. G.S.R. 761 dated the 1st June, 1961.
- (ix) The Wheat Roller Flour Mills (Licensing and Control) Fourth Amendment Order, 1961 published in Notification No. G.S.R. 784 dated the 7th June, 1961.
- (x) The Rice (Madhya Pradesh) Second Price Control (Seventh Amendment) Order, 1961 published in Notification No. G.S.R. 785 dated the 9th June, 1961.
- (xi) The Rice (Punjab) Second Price Control (Seventh Amendment) Order, 1961 published in Notification No.